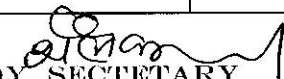


**MEDIATION CENTRE, RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 16.03.2016**

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Dhanpat Choudhary ,Advocate	S.B.CivilMisc.Appeal No.1870/2011,Poonam V/s Krishna Kumar	MrPradeep Shah.& Sandeep Shah	Mr.Narendra Thanvi
02.	Shri H.S.Balat ,Advocate	S.B.C.M.a.No.3397/2011, Sanjay V/s Reena	Mr.S.L.Jain	Mr.Manish Pitaliya
03.	Smt.Meena Kothari , Advocate	S.B. Civil Misc. Appeal No. 427/2009,Anil Kimar V/s Samt.Suman	Mr.Himanshu Maheshwari	Mr.Sunil Bissa
04.	Dr.Pramila Acharya , Advocate	S.B. Civil Misc. Appeal No. 918/2010, Vijay Kumar V/s Neelam Rani	G.J.Gupta	Mr.L. R.Ramdhari
05.	Shri Prashant Kimar Sharma,Retd;DJ,& Advocate	S.B.Civil Misc.Tr.Pet.No.102/2015, Swati V/s balram Ojha	Mr.D.L.R.Vyas & Kuldeep Viashanv	Mr.G.S.Bhati
06.	Shri Mali Ram Pareek,Advocate	S.B.C.Tr.Pet.No.12/2016, Pooja Gari V/s Mahdur Prakash	Mr.Kaushal Gautam	.....
07.	Manak lal Chandak,Advocate	S.B.C.Tr.Pet.No.66/2015, Sona V/s Deepak	Mr.H.S.Shrimali	.....
08.	Smt.Manjula Choudhary ,Aedvocate	S.B.Civil Misc.Appel No.790/2009,Sanjay Singh Detha V/s Smt.SANjeev Detha	Dr.Sachin Acharya	Mr.Manish Sisodia
09.	Shri Prashant Kimar Sharma,Retd;DJ,& Advocate	S.B.Cril.Rev.Pet.No.828/2014, Smt.Hemlata @ Hanza Devi/Narain lal	Mr.R.P.Singaya	Mr.G.S.Rathore
10.	Shri Murli Dhar Vaishnav ,Retd:D.J. &Advocate	S.B.CivilMisc.Tr.Pet.No.11/2016,Smt.shubhra Jhawar V/s Mahesh kumar	Mr.Surendra Singh Rathore	.....
11.	ShriB.S.Shandu, Advocate	S.B.CivilMisc.Tr.Pet.No.123/2015,Anjali Soni v/s Jayant Soni	Mnr.Prshant Tatia & Sajjan Singh	.....
12.	Shri D.S.Udhawat , Advocate	S.B.CivilMisc.Tr.Pet.No.15/2016,Smt.Ritu Ojha V/s ShivRaj Ojha	Mr.Pankaj Sharma	.....
13.	Smt.Meena Kothri,Advocate	S.B.Crl. Misc.Pet.No.2787/2015,Vikas Bajaj V/s State & Ors	Mr.D.S.Thind	Mr.Umesh Shrimali
14.	Shri Rajendra Dadich,Advcoate	S.b.CivilMisc..Tr.Pet.No.1050/2015, Sarfaraj V/s Reshma	Mr.Iqbal Serani	Mr.R.C.Charan
15.	Shri Rajendra Dadich,Advcoate	S.B.C.M.A.No.701/2012,Smt. Manju Devi V/s Bhera Ram	Mr.Rajesh Choudhary	Mr.Rajesh Panwar
16.	Shri Basant Raj Bjhandri	S.B.Civil Misc.Appeal No.1399/2005,Balwanti Bai V/s Mohan lal	Mr.S.L.Jain	.....
17.	Shri Harish Purohit,Advocate	S.b.C.M.A.Mo.481/2006Gajendra Singh V/s Smt.Sangeeta kanwar	Dr.Sachin Acharya	Mr. R.S.Chudawat

  
DY. SECRETARY